

SHRI RAJNATH SONKAR SHASTRI:
The oppression of policy in Uttar Pradesh has reached its climax. Discrimination is being meted out to the people there. The Muslims, people belonging to the Scheduled Castes and Backward Classes are being tortured. When an Hon. Minister arrives at Mhow in Gajipur, the family of an M.L.A. is being insulted badly... (Interruptions) The Government should instruct the hon. Minister of Home Affairs to look into the matter so that at least such excesses are brought under control which are an open intrigue of the Uttar Pradesh Government.. (Interruptions)

SHRI SANTOSH KUMAR GANGWAR:
The hon. Member has stated quite false things.. (Interruptions)

MR. SPEAKER: Please sit down. Why are you conducting the Question Hour without any reason? The issue which has already been raised should not be brought on record again?

SHRI SANTOSH KUMAR GANGWAR:
Our statement should be recorded.

MR. SPEAKER: Without any reason minor issues should not be exaggerated... (Interruptions)

SHRI GURCHARAN SINGH GALIB (Ludhiana): Mr. Speaker, Sir, as you know, U.P. is a tarai area. Militancy is at its peak there. I want to cite an example. There is a family of pandit Gurbachan Lal. Since the people of Shri Gurbachan Lal killed Gen. Subesh Singh, the militants became hostile to him and wanted to harm him. But the militants abducted the brother and the son of Pandit Gurcharan Lal. There is a very rich Cheema family which has paper mills. In lieu of this act, they abducted Baldev Singh Cheema. They went to the police station and the administration also and enquired as to what was their faults because militants harass them and they have abducted his

son. They requested to return and release their son but the administration replied that it did not know who had kidnapped their son. When they asked as to what they do if the militants killed their sons, the administration replied that in that case they can take the dead-body of their son. The same thing happened. The following day, Shri Baldev Singh Cheema's son was killed although they repeatedly asked the D.I.G. and P.C. and the police administration to save their son because they had no fault. But nobody did anything. Especially they told that the Sikhs will meet the same fate if they live here. The Government of Uttar Pradesh should be warned that such situation is not created. Because all the landlords are Sikhs in particular and they are themselves being harassed continually by militants. The militants kill them and their people I request the Government to request the U.P. Government to make an enquiry of this case.

SHRI BALRAJ PASSI (Nainital): This case is related to my constituency. So, I want to say something about it..

MR. SPEAKER: This is not the Question Hour. It is not necessary for you to answer here.

SHRI BALRAJ PASSI: It is a conflict between two groups. It is their mutual enmity. This is a very old conflict...

MR. SPEAKER: I have already told you that it should not continue like that. Please sit down. I am speaking. You should understand it.

SHRI SNATOSH GANGWAR: Mr. Speaker, Sir... (interruptions)

MR. SPEAKER: We will together and discuss it. Nothing can be done here. I would inform them.

(Interruptions)